

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

125. M.A. 942/2018

IN

C.P.(IB)-1308(MB)/2017

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **05.04.2024**

NAME OF THE PARTIES: L & T Finance Limited

V/s.

GMV Agencies Pvt Ltd.

SECTION 9 OF IBC, 2016

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**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

Due to paucity of time, the matter could not be heard. List on **06.05.2024**.

Sd/-

CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-

LAKSHMI GURUNG  
Member (Judicial)